

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI
FOR THE MONTH OF AUGUST - 2022**

Form 1 List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2 List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3							
List of cases in which Electronic Service of process has taken place during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5

List of cases in which cases Management Hearing was held during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of August 2022

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	1	O.S.12/2020	Canara Bank Vs. M/s Narendra Kumar	RS Bajwa	20.7.2020	Yes	22.8.2022	762	Contest	24.8.2022	2	Money Recovery
		2	Arb 122/2019 old no. Arb 639/2016	Director General Health Vs Mahjan imaging	Ashok Dimri	1.7.2016	Yes	5.8.2022	2224	Contest	8.8.2022	2	Sec 34
		3	Arb.206/2019 old no. Arb 7/2018	UPCL Vs Mahavir Transmission	SM Jain	23.12.2017	No	29.8.2022	1705	Contest	31.8.2022	2	Sec 34
		4	Arb.207/2019 old no. Arb 6/2018	UPCL Vs Mahavir Transmission	SM Jain	23.12.2017	No	29.8.2022	1705	Contest	31.8.2022	2	Sec 34
		5	Arb.64/2020	Hemlata Purohit Vs MDDA Ramkey	Nirbhay Sharma	12.8.2020	Yes	17.8.2022	735	Contest	31.8.2022	2	Sec 34
		6	Arb.34/2019 old no.95/2015	UPCL Vs Yamuna Gas	Ajar Rab	4.8.2015	No	17.8.2022	2568	Contest	20.8.2022	2	Sec 34

	7	Arb.46/2022	BTC Industries Vs UPCL	TS Bindra	23.5.2022	Yes	30.8.2022	97	Contest	31.8.2022	2	Sec 9
	8	Misc.10/2021	UP State Vs Rahis Pal	Rajiv Acharya	5.2.2021	No	16.8.2022	556	Contest	-	-	-
	9	Misc.33/2022	Mahavir Transmission Vs Managing Director	Ajar Rab	8.4.2022	No	4.8.2022	116	Contest	-	-	-
	10	Misc.51/2022	LYFTLY India Vs Evon Technologies	Mitali Arora	31.5.2022	No	16.8.2022	65	Contest	-	-	
	11	Misc.72/2021	MDDA Ramkey Vs ISBT Ltd	Deepak Kumar	21.10.2021	Yes	31.8.2022	305	Contest	-	-	
	12	Misc.69/2022	Forace Polymer Pvt Ltd Vs. Gajanan Industries	Cheetradeep Rana	29.07.2022	No	31.8.2022	32	Contest	-	-	
	13	Misc.71/2022	Forace Polymer Pvt Ltd Vs. Hanuman Core Shop	Cheetradeep Rana	29.7.2022	No	31.8.2022	32	Contest	-	-	
	14	Misc.73/2022	Forace Polymer Pvt Ltd Vs Kivi Metal Cast Pvt Ltd	Cheetradeep Rana	29.7.2022	No	31.8.2022	32	Contest			
	15	Exe.194/2019	Equitas Small Finance Vs Mr. Sushil Chaudhary	VK Srivastav	31.8.2019	No	16.8.2022	1080	Contest			
	16	Exe.195/2019	Equitas Small Finance Vs Mr. Sushil Chaudhary	VK Srivastav	31.08.2019	No	16.8.2022	1080	Contest			
	17	Exe.03/2021	Cholamandalam Investment Vs Kamal Kishore	Pooja Khanna	08.01.2021	No	16.8.2022	585	Contest			

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		75	3	0	78
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1524	92	136	1480

Form 6(i):**Mediation Data during the month****List of cases received for Pre-Institution Mediation and Settlement during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	21	27	0	14	34
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF
UTTARAKHAND**

FOR THE MONTH OF AUGUST - 2022

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	92	-	-	-	-
No. of appeals filed	-	-	-	-	3
No. of cases pending	1480	-	-	-	78
No. of cases disposed of	136	-	-	-	0